

(ii) New Proposals

| Year | No. of proposals received from the State Maharashtra | No. of proposals by the Department | No. of proposals rejected | No. of proposals pending |
|---------|--|------------------------------------|---------------------------|--------------------------|
| 2015-16 | 11 | 1 | 10 | 00 |
| 2016-17 | 16 | 4 | 12 | 00 |
| 2017-18 | 21 | 0 | 21 | 00 |
| 2018-19 | 17 | 0 | 17 | 00 |

Allocations and expenditure under NAPSRC

1595. SHRI NARAIN DASS GUPTA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the year-wise data on number of elderly dependent on Government aid during the last five years;
- (b) the year-wise budget allocation for National Action Plan for Senior Citizens (NAPSrC) for the last five years;
- (c) the year-wise data on budget utilised under the NAPSrC during the past five years;
- (d) the Ministry's short-term objective post budget allocation 2020; and
- (e) the roadmap for the above mentioned?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) Data regarding number of elderly dependent on Government aid is not maintained in this Department.

(b) and (c) The Department has launched National Action Plan for the welfare of Senior Citizens (NAPSrC) in October, 2019 to enable them to lead a life of dignity.

Budgetary allocation for NAPSrC for the year 2019-20 is ₹ 40 Cr. out of which ₹ 29.75 Cr. has already been released to States/UTs and National Institute of Social Defence for implementation of Scheme. Details of funds released are given in the Statement (*See* below).

(d) and (e) The objective of the Ministry is to implement NAPSrC components through the schemes, programmes and projects for Senior Citizens undertaken by this Department, State Governments and Implementing Agencies.

Statement

Release of funds under NAPSrC to States/UTs (F.Y. 2019-20)

(₹ in crores)

| Sl. No. | States/UTs | Notional Allocation | Amount Released |
|---------|-------------------|---------------------|-----------------|
| 1. | Uttar Pradesh | 2.00 | 1.50 |
| 2. | Maharashtra | 2.00 | 1.50 |
| 3. | West Bengal | 2.00 | 1.50 |
| 4. | Bihar | 2.00 | 1.50 |
| 5. | Tamil Nadu | 2.00 | 1.50 |
| 6. | Karnataka | 2.00 | 1.50 |
| 7. | Madhya Pradesh | 2.00 | 1.50 |
| 8. | Rajasthan | 2.00 | 1.50 |
| 9. | Andhra Pradesh | 1.00 | 0.75 |
| 10. | Gujarat | 1.00 | 0.75 |
| 11. | Kerala | 1.00 | 0.75 |
| 12. | Odisha | 1.00 | 0.75 |
| 13. | Telangana | 1.00 | 0.75 |
| 14. | Punjab | 1.00 | 0.75 |
| 15. | Jharkhand | 1.00 | 0.75 |
| 16. | Haryana | 1.00 | 0.75 |
| 17. | Assam | 1.00 | 0.75 |
| 18. | Chhattisgarh | 1.00 | 0.75 |
| 19. | NCT of Delhi | 1.00 | 0.75 |
| 20. | Jammu and Kashmir | 1.00 | 0.75 |

| Sl. No. | States/UTs | Notional Allocation | Amount Released |
|---------|-----------------------------|---------------------|-----------------|
| 21. | Uttarakhand | 1.00 | 0.75 |
| 22. | Himachal Pradesh | 1.00 | 0.75 |
| 23. | Tripura | 0.50 | 0.375 |
| 24. | Manipur | 0.50 | 0.375 |
| 25. | Goa | 0.50 | 0.375 |
| 26. | Meghalaya | 0.50 | 0.375 |
| 27. | Puducherry | 0.50 | 0.375 |
| 28. | Nagaland | 0.50 | 0.375 |
| 29. | Mizoram | 0.50 | 0.375 |
| 30. | Chandigarh | 0.50 | 0.375 |
| 31. | Arunachal Pradesh | 0.50 | 0.375 |
| 32. | Sikkim | 0.50 | 0.375 |
| 33. | Andaman and Nicobar Islands | 0.50 | 0.375 |
| 34. | Dadra and Nagar Haveli | 0.50 | 0.375 |
| 35. | Daman and Diu | 0.50 | 0.375 |
| 36. | Ladakh | 0.50 | 0.00 |
| 37. | Lakshadweep | 0.50 | 0.375 |
| | NISD | 2.50 | 2.00 |
| | TOTAL | 40.00 | 29.75 |

Export of products by Bhilai Steel Plant

†1596. MS. SAROJ PANDEY: Will the Minister of STEEL be pleased to state:

(a) the quantum of steel being produced by Bhilai Steel Plant every year in million tonnes and whether Bhilai Steel Plant is exporting its products to other countries; and

†Original notice of the question was received in Hindi.